

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1153

ANSWERED ON:21.03.2012

CBI RECOMMENDATIONS

Laguri Shri Yashbant Narayan Singh;Yadav Shri M. Anjan Kumar

Will the Minister of COAL be pleased to state:

- (a) whether the Central Bureau of Investigation has made any recommendations for transfer and suspension of some officers of coal companies;
- (b) if so, the names of the officers recommended for transfer and suspension;
- (c) the action taken by his ministry in this regard till date alongwith the outcome of the action taken; and
- (d) the reaction of the Government on the above outcome?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b) Yes, Sir. The following 11 officers of the subsidiaries of Coal India Ltd. were recommended for transfer/suspension by the Central Bureau of Investigation (CBI) :

- i) Sh. S.K.Sinha Chief Manager (Civil), South Eastern Coalfields Ltd.
- ii) Shri Rajendra Singh, General Manager (Excvn), Northern Coalfields Ltd.
- iii) Shri A.K.Tiwary, General Manager (Excvn), Northern Coalfields Ltd.
- iv) Shri V.S.V.Nair, Sr. Manager (Secretarial), Northern Coalfields Ltd.
- v) Shri Vinay Kumar Singh, Chairman-cum-Managing Director, Northern Coalfields Ltd.
- vi) Shri D.R.Sharma, Mahanadi Coalfields Ltd.
- vii) Shri J.K.Goel, Mahanadi Coalfields Ltd.
- viii) Dr. P.G.Rao, Mahanadi Coalfields Ltd.
- ix) Shri Umesh Prasad, Mahanadi Coalfields Ltd.
- x) Shri L.Singuttuvan, Mahanadi Coalfields Ltd.
- xi) Shri Bansraj, Manager (E&M), Northern Coalfields Ltd.

(c)&(d): The above named officers were transferred/suspended as per the recommendations of the CBI except Shri Vinay Kumar Singh, CMD, NCL who could not be transferred as his appointment is specific to the post.